

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

CUSTOMS APPEAL NO. 217 OF 2012

(Arising out of OIO-06/COMMR/ACC-AHMEDABAD/2012 dated 30/05/2012 passed by Commissioner of CUSTOMS-AHMEDABAD)

KALUBHAI GANDABHAI DESAI

15, Giriraj Colony, B/h, Rabari Colony,
Rajendra Park Road, Odhav,
Ahmedabad, Gujarat

Appellant

Vs.

COMMISSIONER OF CUSTOMS-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

Respondent

Appearance:

None appeared for the Appellant

Shri N P Makwana, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing/Decision : 18.10.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 215 of 2012.

**(C L MAHAR)
MEMBER (TECHNICAL)**

Dharmi